

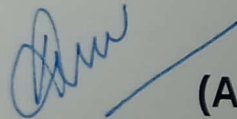
CC No. : 01/2015
ECR No. : DLZO/15/2014/AD(VM)
U/S : 3 & 4 of PMLA Act
Directorate of Enforcement Vs. Gautam Khaitan & Ors.

28.07.2020

Present: Sh. N.K. Matta, Ld. SPP for ED.
Sh. Mohd. Faraz, Ld. Counsel for ED.
Sh. Yogeshwar Sharma, Deputy Director for ED.
Sh. Saurabh Arora, AD for ED.
Sh. Awnish Srivastava, AEO for ED.
Sh. Rajat Manchanda, Ld. Counsel for applicant Ajeit Saksena.
Sh. Sachit Jolly, Ld. Counsel for applicant Rajnish Gupta.
Sh. Shadman Siddiqui, Ld. Counsel for applicant Mohit Jain.

Case file perused.

Put up on 04.08.2020 for arguments, if any.



(Arvind Kumar)
Spl. Judge (P.C.Act) CBI-10
Rouse Avenue Courts
New Delhi/28.07.2020